<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 379 OF 2017 & IA NO. 1157 OF 2017

Dated: 16th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: TANGEDCO Vs. Central Electricity Regulatory	Corr	nmission & Ors.	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. G. Umapathy Mr. S. Vallinayagam	
Counsel for the Respondent(s)	:	Ms. Poorva Saigal for	R-2

<u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 30.05.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk